

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 59* TO BE ANSWERED ON: 09.12.2022

Demand of Fertilizers by Farmers

59*: SHRI SUMEDHANAND SARASWATI:
SHRI VINOD L. CHAVDA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether fertilizers produced by the private and State-owned companies are inadequate to cater agricultural activities in the country;
- (b) if so, the details thereof, State/UT/district wise including Rajasthan along with the reasons therefor;
- (c) the efforts made by the Government to meet the demand of fertilizers by the farmers in the country including Rajasthan;
- (d) whether the Government is dependent on imports to meet the demand of fertilizers and if so, the details thereof and the efforts made by the Government to reduce dependency on imports; and
- (e) the steps taken/proposed to be taken by the Government to promote the use of nano urea by the farmers in place of normal urea?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS
(DR. MANSUKH MANDAVIYA)

(a) to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 59* FOR 09.12.2022 REGARDING " DEMAND OF FERTILIZERS BY FARMERS" TABLED BY SHRI SUMEDHANAND SARASWATI AND SHRI VINOD L. CHAVDA:

(a): Amongst the major fertilizers, against the total requirement around 75% of Urea, 40% of DAP, and 85% of NPKS are produced in the country by PSUs and private companies. The rest is imported on account of Government of India (as in case of Urea) & by the companies in case of P&K (under Open General Licenses) to bridge the gap between requirement & production of fertilizers.

The details of fertilizer Production and Imports during last three years is as below:-

<Figures in LMT>

FY 2019-20		
FERTILIZER	PRODUCTION	IMPORT
UREA	244.55	91.23
DAP	45.50	48.70
NPKS	93.34	7.46
MOP	NIL	36.70
FY 2020-21		
FERTILIZER	PRODUCTION	IMPORT
UREA	246.03	98.28
DAP	37.74	48.82
NPKS	100.54	13.90
MOP	NIL	42.27
FY 2021-22		
FERTILIZER	PRODUCTION	IMPORT
UREA	250.72	91.36
DAP	42.22	54.62
NPKS	89.67	11.70
MOP	NIL	24.60

(b): Government of India allocates fertilizer at the state level to meet the requirement of fertilizers through indigenous and imported sources. Further, fertilizer availability scenario for the FY 2022-23 (upto November 2022) is annexed at **Annexure-A**.

(c): The following steps are taken by the Government every season to meet the adequate and timely requirement of fertilizers in all the States including Rajasthan.

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments including Rajasthan, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- v. Regular Weekly Video Conference is conducted jointly by DA&FW and DoF with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.

(d): Government of India imports fertilizer to bridge the gap between requirement and production of fertilizers in the country. Government of India has mandated the revival of Ramagundam (Telangana), Gorakhpur (UP), Sindri (Jharkhand), Talcher (Odisha) unit of Fertilizer Corporation of India (FCIL) and Barauni (Bihar) Unit of Hindustan Fertilizer Corporation Ltd (HFCL) with a total capacity of 63.5 LMT to increase the indigenous production capacity of Urea.

Department of Fertilizers granted permission for setting up of DAP/NPK plants by Madhya Bharat Agro product Limited Unit-II, RCF-Thal, FACT-Kochi and Paradeep Phosphates Ltd with installed capacity 1.2 LMT, 5 LMT, 5.5 LMT and 8 LMT per annum respectively to meet the demand of phosphatic fertilizers. Exploration of minerals for raw materials for DAP & other fertilizers in India have been given priority in consultation with Ministry of Mines, GSI, MECL & PDIL. Further, indigenous PDM (Potash Derived from Molasses) is included under NBS scheme.

(e): Use of Nano Urea is being promoted through different activities such as awareness camps, webinars, nukkad natak, field demonstrations, kisan sammelans and films in regional languages etc.

Further, Nano Urea has been added in the monthly supply plans issued to the states. In addition, the companies have been requested to encourage farmers to purchase nano urea along with conventional urea.

FERTILIZERS GROUP REQUIREMENT, AVAILABILITY AND DBT SALES FOR THE FY 2022-23 (upto NOV 22)																	ANNEXURE- A		
YEAR 2022-23 (NOV 22)		UREA					DAP			MOP			NPKS				<Figures in LMT>		
S.NO	State Name	REQUIRE- MENT	AVAILABI- LITY	DBT SALES	REQUIRE- MENT	AVAILABI- LITY	DBT SALES	REQUIRE- MENT	AVAILABI- LITY	DBT SALES	REQUIRE- MENT	AVAILABI- LITY	DBT SALES	REQUIRE- MENT	AVAILABI- LITY	DBT SALES			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17			
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.01	0.00	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.00			
2	Andhra Pradesh	10.14	11.23	8.41	2.94	3.80	3.24	2.17	1.11	0.73	10.36	10.87	7.80	1.23	1.77	1.17			
3	Arunachal Pradesh	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.03	0.00	0.00			
4	Assam	2.59	2.65	2.21	0.68	0.58	0.43	0.57	0.43	0.29	0.17	0.17	0.13	1.27	0.85	0.53			
5	Bihar	14.70	13.54	12.26	5.12	4.67	3.86	1.71	1.21	0.89	2.87	3.84	3.02	1.31	1.42	0.86			
6	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00			
7	Chhattisgarh	7.73	8.45	6.65	3.39	2.86	2.57	0.92	0.63	0.47	1.29	1.02	0.77	3.02	2.84	2.30			
8	Dadra and Nagar Haveli	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00			
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00			
10	Delhi	0.12	0.19	0.17	0.03	0.05	0.04	0.00	0.00	0.00	0.01	0.00	0.00	0.01	0.00	0.00			
11	Goa	0.02	0.02	0.01	0.01	0.00	0.00	0.01	0.00	0.00	0.03	0.02	0.02	0.00	0.00	0.00			
12	Gujarat	16.30	18.12	15.77	4.40	5.65	5.15	0.87	0.73	0.56	4.39	4.88	3.89	1.68	1.91	1.33			
13	Haryana	15.00	15.65	14.29	5.00	5.35	5.12	0.54	0.38	0.27	0.50	0.27	0.23	1.70	1.80	1.26			
14	Himachal Pradesh	0.44	0.58	0.49	0.01	0.02	0.01	0.05	0.04	0.02	0.26	0.25	0.21	0.01	0.03	0.02			
15	Jammu and Kashmir	0.91	1.25	1.00	0.39	0.44	0.31	0.22	0.08	0.06	0.03	0.00	0.00	0.08	0.00	0.00			
16	Jharkhand	2.15	2.26	1.65	0.93	0.71	0.53	0.20	0.05	0.02	0.43	0.50	0.31	0.11	0.07	0.04			
17	Karnataka	12.94	15.81	13.15	4.71	5.33	4.52	2.43	1.38	1.05	12.67	15.66	12.11	0.66	0.84	0.58			
18	Kerala	0.93	0.99	0.79	0.16	0.16	0.14	0.81	0.68	0.57	1.05	0.94	0.72	0.03	0.06	0.05			
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00			
20	Madhya Pradesh	26.00	25.39	23.19	16.00	13.46	12.35	1.30	0.68	0.47	4.20	5.04	4.15	11.50	11.41	8.63			
21	Maharashtra	18.73	22.40	16.72	6.53	6.18	5.20	3.43	1.33	0.93	17.14	20.44	14.59	8.65	11.22	8.24			
22	Manipur	0.22	0.25	0.20	0.12	0.03	0.02	0.12	0.05	0.01	0.00	0.03	0.03	0.15	0.08	0.07			
